

CORRIGENDUM

FOR THE ATTENTION OF THE PROSPECTIVE RESOLUTION APPLICANTS

FOR RAJESH ESTATES AND NIRMAN PRIVATE LIMITED

This has reference to the Form G issued in accordance with Insolvency & Bankruptcy Code, 2016 and Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016 and published in Economic Times (All India edition), Financial Express (Mumbai edition) and Loksatta (Mumbai edition) on March 16, 2026. On account of the Committee Of Creditors, pursuant to the receipt of request received from certain prospective resolution applicants, having agreed to extend the timelines specified therein, the timelines of the Expression of Interest stands amended and restated as under:

FORM G - INVITATION FOR EXPRESSION OF INTEREST

(Under Regulation 36A (1) of the Insolvency and Bankruptcy (Insolvency Resolution Process for Corporate Persons) Regulations, 2016 Prospective Resolution Applicants are requested to kindly take note of the revised schedule as per below details:

RELEVANT PARTICULARS

1.	Name of the Corporate Debtor	Rajesh Estates and Nirman Private Limited
2.	Last date for receipt of expression of interest	April 7, 2026
3.	Date of issue of provisional list of prospective resolution applicants	April 17, 2026
4.	Last date for submission of objections to provisional list	April 22, 2026
5.	Date of issue of final list of prospective resolution applicants	April 27, 2026
6.	Date of issue of information memorandum, evaluation matrix and request for resolution plans to prospective resolution applicants	April 27, 2026
7.	Last date for submission of resolution plans	May 27, 2026
8.	Name, Address and e-mail of the resolution professional, as registered with the Board	Divyesh Desai B2 402B Marathon Innova, Off Ganpatrao Kadam Marg, Lower Parel Mumbai 400013 divyeshdesai@singhico.com

Note : This corrigendum is to be read along with the Form G dated March 16, 2026 (which was published in Economic Times (All India edition), Financial Express (Mumbai edition) and Loksatta (Mumbai edition) on March 16, 2026). Please note that all other particulars with reference to Form - G (other than the above changes in timelines) published in the newspapers remain unchanged.

Date : 01.04.2026

Place : Mumbai

Divyesh N. Desai
Sd/-
Divyesh Desai
Resolution Professional (RP)

IBBI/PA-001/IP-P00169/2017-18/10338

